

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Chief Justice's Secretariat)

ORDER

No: 999/PSY **Dated:** 04-11-2019

Consequent upon the promotions of Head Assistants, Senior Assistants and Junior Assistants to the posts of Section Officers, Head Assistants and Senior Assistants respectively, vide High Court Order No. 986 dated 23.10.2019 in Subordinate Courts of Kashmir division, the following transfers and postings of ministerial staff in Subordinate Courts of Kashmir division are hereby made in the interest of administration:

Section Officers

- 1) Shri Abdul Hamid Sofi, Head Assistant/Reader posted in the Court of Sub Judge, Chadoora upon his promotion as Section Officer is transferred and posted as Section Officer (Reader) in the Court of Additional District & Sessions Judge, Handwara vice Shri Ali Mohammad Kumar.
- 2) Shri Mohammad Amin Shah, Head Assistant/Nazir, posted in the Court of CJM, Shopian upon his promotion as Section Officer is transferred and posted as Section Officer/Reader in the Court of Principal District & Sessions Judge, Leh vice Shri Muzamil Ahmad Wani. The promottee shall join his new place of posting after 31.12.2019 i.e. when the post of Section Officer against which he has been promoted becomes available due to retirement on superannuation of Ms. Aisha Parveen.
- 3) Shri Farooq Ahmad Mir, Section Officer (Reader) posted in the Court of Principal District & Sessions Judge, Kargil is transferred and posted as such in the Court of Principal District & Sessions Judge, Shopian vice Shri Mushtaq Ahmad Malik.
- 4) Shri Mushtaq Ahmad Malik, Section Officer (Reader) posted in the Court of Principal District & Sessions Judge, Shopian is transferred and posted as such in the newly created Family Court, Srinagar. He shall remain attached with the Court of Principal District & Sessions Judge, Srinagar till the Presiding Officer is posted in the Family Court.
- 5) Shri Muzamil Ahmad Wani, Section Officer (Reader) posted in the Court of Principal District & Sessions Judge, Leh is transferred and posted as Section Officer (Adm.) in the Court of Special Judge Anti-Corruption for CBI cases, Srinagar against the vacancy to become available due to retirement of Ms. Aisha Parveen on 31.12.2019.
- 6) Shri Ali Mohammad Kumar, Section Officer (Reader) posted in the Court of Additional District & Sessions Judge, Handwara is transferred and posted as Section Officer (Administration) in the Court of Principal District & Sessions Court, Baramulla vice Shri Bashir Ahmad Pujoo.
- 7) Shri Bashir Ahmad Pujoo, Section Officer (Administration), Principal District & Sessions Court, Baramulla is transferred and posted as Section Officer (Reader) in the Court of Principal District & Sessions Judge, Kargil vice Shri Farooq Ahmad Mir.

- 8) Shri Aijaz Hussain Rizvi, Section Officer (Administration), Principal District & Sessions Court, Ganderbal is transferred and posted as Section Officer (Reader) in the Court of Additional District & Sessions Judge, Sopore vice Shri Maqsood Ali.
- 9) Shri Maqsood Ali, Section Officer (Reader), Addl. District & Sessions Court, Sopore is transferred and posted as Section Officer (Administration) in the Court of Principal District & Sessions Judge, Budgam vice Shri Gh. Nabi Sofi.
- 10) Shri Gh. Nabi Sofi, Section Officer (Administration), Principal District & Sessions Court, Budgam is transferred and posted as Section Officer (Reader) in the Court of Additional District Judge (TADA/POTA), Srinagar vice Shri Muneer Ahmad Qadri.
- 11) Shri Muneer Ahmad Qadri, Section Officer (Reader), Additional District Court (TADA/POTA), Srinagar is transferred and posted as Section Officer (Administration) in the Court of Principal District & Sessions Judge, Ganderbal vice Shri Aijaz Hussain Rizvi.

Head Assistants

- 12) Shri Mohammad Farooq Bhat, Reader/Senior Assistant posted in the Court of Munsiff/JMIC, Magam upon his promotion as Head Assistant is transferred and posted as Head Record Keeper/Head Assistant in the Court of Principal District & Sessions Judge, Kargil vice Shri Mubashir Hussain Kirmani.
- 13) Ms Jabina Akhter, Registration/Civil Clerk/Senior Assistant posted in the Court of City Judge, Srinagar upon her promotion as Head Assistant is transferred and posted as Head Assistant/Nazir in the Court of Chief Judicial Magistrate, Sopore vice Ms Shagufta Habib.
- 14) Shri Tariq Ahmad Gattoo, Nazir/Senior Assistant posted in the Court of Munsiff Mobile Magistrate (Traffic), Anantnag upon his promotion as Head Assistant is transferred and posted as Nazir/Head Assistant in the Court of Munsiff/JMIC, Pampore vice Shri Abbas Ahmad Mir.
- 15) Shri Hilal Ahmad Wani, Nazir/Senior Assistant posted in the Court of 1st Addl. Munsiff, Srinagar upon his promotion as Head Assistant is transferred and posted as Accountant/Head Assistant in the Court of Principal District & Sessions Judge, Bandipora vice Shri Mohammad Amin Mir.
- 16) Shri Fayaz Ahmad Sheikh, Nazir/Senior Assistant posted in the Court of Munsiff/JMIC, Shopian upon his promotion as Head Assistant is transferred and posted as Accountant/Head Assistant in the Court of Pr. District & Sessions Judge, Leh vice Shri Satnam Singh. The promottee shall join his new place of posting after 31.12.2019 i.e. when the post of Head Assistant against which he has been promoted becomes available.
- 17) Shri Mubashir Hussain Kirmani, Head Record Keeper/Head Assistant, Principal District & Sessions Court, Kargil is transferred and posted as such in the Court of Principal District & Sessions Judge, Kupwara vice Shri Ishtiyaq Ahmad Mahjoo.
- 18) Shri Mohammad Amin Mir, Accountant/Head Assistant posted in the Court of Principal District & Sessions Judge, Bandipora is transferred and posted as Nazir/Head Assistant in the Court of Principal District & Sessions Judge, Kargil vice Shri Fayaz Ahmad Bhat.

- 19) Shri Fayaz Ahmad Bhat, Nazir/Head Assistant, Principal District & Sessions Court, Kargil is transferred and posted as Head Assistant in the newly created Family Court, Srinagar. However, he shall remain attached with the Court of Principal District & Sessions Judge, Srinagar till the Presiding Officer is posted in the Family Court.
- 20) Shri Riyaz Ahmad Rather, Nazir/Head Assistant posted in the Court of Sub Judge, Bijbehara is transferred and posted as such in the Court of Chief Judicial Magistrate, Kulgam vice Shri Mehraj-ud Din Rather.
- 21) Shri Mehraj-ud Din Rather, Nazir/Head Assistant, Chief Judicial Magistrate Court, Kulgam is transferred and posted as such in the Court of Munsiff/JMIC, D.H.Pora, vice Shri Peer Faiz Mohammad Shah.
- 22) Shri Peer Faiz Mohammad Shah, Head Assistant/Nazir, Munsiff/JMIC Court, D.H.Pora is transferred and posted as such in the Court of Chief Judicial Magistrate, Shopian against available vacancy.
- 23) Shri Abbas Ahmad Mir, Nazir/Head Assistant posted in the Court of Munsiff/JMIC, Pampore is transferred and posted as such in the Court of Principal District & Sessions Judge, Anantnag vice Shri Bashir Ahmad Bhat-III.
- 24) Shri Bashir Ahmad Bhat-III, Nazir/Head Assistant posted in the Court of Principal District & Sessions Judge, Anantnag is transferred and posted as Accountant/Head Assistant in the Court of Principal District & Sessions Judge, Pulwama vice Shri Santok Singh.
- 25) Shri Santok Singh, Head Assistant/Accountant, PDJ Court, Pulwama is transferred and posted as Head Assistant/Nazir in the Court of Sub Judge, Bijbehara vice Shri Riyaz Ahmad Rather.
- 26) Shri Satnam Singh, Accountant/Head Assistant posted in the Court of Pr. District & Sessions Judge, Leh is transferred and posted as Head Assistant in the newly created Family Court, Srinagar. However, he shall remain attached with the Court of Principal District & Sessions Judge, Srinagar till the Presiding Officer is posted in the Family Court.
- 27) Shri Ishtiyaq Ahmad Mahjoo, Head Assistant/Head Record Keeper posted in the Court of Principal District & Sessions Judge, Kupwara is transferred and posted as Reader/Head Assistant in the Court of Sub Judge, Baramulla vice Ms Gazalla Hassan.
- 28) Ms Gazalla Hassan, Reader/Head Assistant posted in the Court of Sub Judge, Baramulla is transferred and posted as Head Assistant in the newly created Family Court, Srinagar. However, she shall remain attached with the Court of Principal District & Sessions Judge, Srinagar till the Presiding Officer is posted in the Family Court.
- 29) Shri Bashir Ahmad Dar, Head Assistant/Nazir, Special Passenger Tax Court, Srinagar and Shri Nazir Ahmad Rather-I, Nazir/Head Assistant, 3rd Additional District & Sessions Court, Srinagar are directed to swap their place of postings.
- 30) Ms Shagufta Habib, Head Assistant/Nazir posted in the Court of Chief Judicial Magistrate, Sopore is transferred and posted as Head Assistant/Head Record Keeper in the Court of Principal District & Sessions Judge, Srinagar vice Ms Rukhsana Habib.

- 31) Ms Rukhsana Habib, Head Assistant/Head Record Keeper posted in the Court of Principal District & Sessions Judge, Srinagar is transferred and posted as Reader/Head Assistant in the Court of Sub Judge, Chadoora against available vacancy.

Senior Assistants

- 32) Shri Aeejaz Hussain Bhat, Criminal Clerk/JA, Munsiff Court, Anantnag upon his promotion as Senior Assistant is transferred and posted as Senior Assistant/Nazir in the Court of Munsiff/JMIC, Shopian against available vacancy.
- 33) Ms Nusrat Majid, Cr. Clerk/JA, Munsiff Court, Magam upon her promotion as Senior Assistant is transferred and posted as Senior Assistant/ Nazir in the Court of Addl. District & Sessions Judge, Sopore vice Shri Altaf Ahmad Bhat.
- 34) Shri Rouf Jalali, Civ. Clerk/JA, 1st Addl. Munsiff Court, Srinagar upon his promotion as Senior Assistant is transferred and posted as Senior Assistant/ Civil Clerk in the Court of Chief Judicial Magistrate, Kargil vice Shri Altaf Hamid Kakroo.
- 35) Shri Mohammad Tahir Akber Parray, R&D Clerk/JA, PDJ Court, Anantnag upon his promotion as Senior Assistant is transferred and posted as Senior Assistant/Nazir in the Court of Special Mobile Magistrate (Sub Judge), Leh vice Shri Reyaz Ahmad Bhat.
- 36) Ms Shabnum Mir, Copyist/JA, Special Anti-Corruption Court for CBI cases, Srinagar upon her promotion as Senior Assistant is transferred and posted as Senior Assistant/ Reader in the Court of Munsiff/JMIC, Magam against available vacancy.
- 37) Ms Aoubida Saleem, Copyist/JA, Munsiff Court, Anantnag upon her promotion as Senior Assistant is transferred and posted as Senior Assistant/Nazir in the Court of Additional District & Sessions Judge, Anantnag vice Shri Muzaffar Ahmad Bhat.
- 38) Shri Ishfaq Ahmad, Assistant Record Keeper/JA, Principal District & Sessions Court, Srinagar upon his promotion as Senior Assistant is transferred and posted as Senior Assistant/Nazir in the Court of Addl. Special Mobile Magistrate, Khalsti vice Shri Irfan-ul Haq.
- 39) Shri Mehraj-Ud Din Chadnoo, Record Keeper/JA, Principal District & Sessions Court, Kulgam upon his promotion as Senior Assistant is transferred and posted as Senior Assistant/ Reader in the Court of Addl. Special Mobile Magistrate, Khalsti vice Shri Noorullah Razvi. The promottee shall join his new place of posting after 31.12.2019 i.e. when the post of Senior Assistant against which he has been promoted becomes available.
- 40) Shri Altaf Ahmad Bhat, Senior Assistant/ Nazir posted in the Court of Addl. District & Sessions Judge, Sopore is transferred and posted as Criminal Clerk/Senior Assistant in the Court of Special Judge Anti-corruption for CBI cases, Srinagar vice Shri Mushtaq Ahmad Najar.
- 41) Shri Altaf Hamid Kakroo, Senior Assistant/ Civil Clerk posted in the Court of Chief Judicial Magistrate, Kargil is transferred and posted as Criminal Clerk/Senior Assistant in the Court of Chief Judicial Magistrate, Sopore vice Shri Abdul Majeed Wagay.
- 42) Shri Abdul Majeed Wagay, Criminal Clerk/Senior Assistant posted in the Court of Chief Judicial Magistrate, Sopore is transferred and posted as such in the Court of Chief Judicial Magistrate, Budgam vice Shri Waseem Abass Bhat.

- 43) Shri Waseem Abass Bhat, Criminal Clerk/Senior Assistant posted in the Court of Chief Judicial Magistrate, Budgam is transferred and posted as Nazir/Senior Assistant in the Court of Munsiff Mobile Magistrate (Traffic), Sopore vice Shri Jahangir Ali Bhat.
- 44) Shri Jahangir Ali Bhat, Nazir/Senior Assistant posted in the Court of Munsiff Mobile Magistrate (Traffic), Sopore is transferred and posted as Civil Clerk/Senior Assistant in the Court of 1st Additional District & Sessions Judge, Srinagar vice Shri Owais Ahmad Shah.
- 45) Shri Irfan-ul Haq, Senior Assistant/Nazir posted in the Court of Addl. Special Mobile Magistrate, Khalsti is transferred and posted as Civil Clerk/Senior Assistant in the Court of Principal District & Sessions Judge, Srinagar vice Shri Abdul Hamid Wani.
- 46) Shri Noorullah Razvi, Senior Assistant/ Reader posted in the Court of Addl. Special Mobile Magistrate, Khalsti is transferred and posted as Nazir/Senior Assistant in the Court of 1st Addl. Munsiff, Srinagar against available vacancy.
- 47) Shri Zulfkar Ali Shah, Nazir/Senior Assistant, Munsiff Court, Nobra and Ms Rigzin Chandol, Civil Clerk/Senior Assistant, CJM Court, Leh are directed to swap their place of postings.
- 48) Shri Baitullah Ahmad Magrey, Cr. Clerk/Senior Assistant posted in the Court of Addl. District & Sessions Judge, Anantnag is transferred and posted as Nazir/Senior Assistant in the Court of Addl. Special Mobile Magistrate, Shopian vice Shri Mukhtar Ahmad Sheikh.
- 49) Shri Mukhtar Ahmad Sheikh, Nazir/Senior Assistant posted in the Court of Addl. Special Mobile Magistrate, Shopian is transferred and posted as such in the Court of 2nd Addl. Munsiff/JMIC, Srinagar vice Shri Parvaiz Ahmad Naik.
- 50) Shri Parvaiz Ahmad Naik, Nazir/Senior Assistant posted in the Court of 2nd Addl. Munsiff/JMIC, Srinagar is transferred and posted as Reader/Senior Assistant in the Court of Munsiff/JMIC, Tral vice Shri Mamoon Rashid.
- 51) Shri Mamoon Rashid, Reader/Senior Assistant posted in the Court of Munsiff/JMIC, Tral is transferred and posted as Criminal Clerk/Senior Assistant in the Court of Addl. District & Sessions Judge, Anantnag vice Shri Baitullah Ahmad Magrey.
- 50) Ms Qazi Farhat, Criminal Clerk/Senior Assistant, Principal District & Sessions Court, Shopian and Shri Arshid Hussain, Nazir/Senior Assistant, Munsiff Court, Pulwama are directed to swap their place of postings.
- 51) Shri Jahangir Ahmad Sheikh, Criminal Clerk/Senior Assistant, Sub Judge Court, Pulwama and Shri Naseer Ahmad Allaie, Civil Clerk/Senior Assistant, Principal District & Sessions Court, Kulgam shall swap their place of postings.
- 52) Shri Muzaffar Ahmad Bhat, Senior Assistant/Nazir posted in the Court of Additional District & Sessions Judge, Anantnag is transferred and posted as such in the Court of Munsiff Mobile Magistrate (Traffic), Anantnag against available vacancy.
- 53) Shri Abdul Hamid Wani, Civil Clerk/Senior Assistant posted in the Court of Principal District & Sessions Judge, Srinagar is transferred and posted as Nazir/Senior Assistant in the Court of Additional Special Mobile Magistrate, Beerwah vice Shri Ghulam Mohammad Wani.

- 54) Shri Ghulam Mohammad Wani, Nazir/Senior Assistant posted in the Court of Additional Special Mobile Magistrate, Beerwah is transferred and posted as Civil Clerk/Senior Assistant in the Court of Chief Judicial Magistrate, Bandipora vice Ms Masarat Rashid.
- 55) Ms Masarat Rashid, Civil Clerk/Senior Assistant posted in the Court of Chief Judicial Magistrate, Bandipora is transferred and posted as Reader/Senior Assistant in the Court of Munsiff/JMIC, Budgam vice Shri Mohd. Yasin Wani.
- 56) Shri Mohd. Yasin Wani, Reader/Senior Assistant posted in the Court of Munsiff/JMIC, Budgam is transferred and posted as Reader/Senior Assistant in the Court of Additional Special Mobile Magistrate, Beerwah vice Shri Mohd. Maqbool Ganie.
- 57) Shri Mohd. Maqbool Ganie, Reader/Senior Assistant posted in the Court of Additional Special Mobile Magistrate, Beerwah is transferred and posted as Civil Clerk/Senior Assistant in the Court of City Judge, Srinagar against available vacancy.
- 58) Shri Reyaz Ahmad Bhat, Nazir/Senior Assistant posted in the Court of Special Mobile Magistrate, Leh is transferred and posted as such in the Court of Addl. Special Mobile Magistrate, Kralpora vice Ms Nighat Ashraf.
- 59) Ms Nighat Ashraf, Nazir/Senior Assistant posted in the Court of Addl. Special Mobile Magistrate, Kralpora is transferred and posted as Criminal Clerk/Senior Assistant in the Court of Addl. District & Sessions Judge, Sopore vice Shri Manohar Singh.
- 60) Shri Manohar Singh, Criminal Clerk/Senior Assistant posted in the Court of Addl. District & Sessions Judge, Sopore is transferred and posted as such in the Court of Principal District & Sessions Judge, Budgam vice Shri Nasir Ahmad Mir.
- 61) Shri Nasir Ahmad Mir, Criminal Clerk/Senior Assistant posted in the Court of Principal District & Sessions Judge, Budgam is transferred and posted as Reader/Senior Assistant in the Court of Addl. Special Mobile Magistrate, Bandipora vice Ms. Ulfat Jan.
- 62) Ms Ulfat Jan, Reader/Senior Assistant posted in the Court of Addl. Special Mobile Magistrate, Bandipora is transferred and posted as Senior Assistant against the newly created post in the Family Court, Srinagar. However, she shall remain attached with the Court of Principal District & Sessions Judge, Srinagar till the Presiding Officer is posted in the Family Court.
- 63) Shri Mushtaq Ahmad Najar, Criminal Clerk/Senior Assistant posted in the Court of Special Judge Anti-corruption for CBI cases, Srinagar is transferred and posted as District Record Keeper/Senior Assistant in the Court of Principal District & Sessions Judge, Kupwara vice Ms Roohi Akhter.
- 64) Ms Roohi Akhter, District Record Keeper/Senior Assistant posted in the Court of Principal District & Sessions Judge, Kupwara is transferred and posted as Criminal Clerk/Senior Assistant in the Court of Principal District & Sessions Judge, Baramulla vice Ms Samreena.
- 65) Ms Samreena, Criminal Clerk/Senior Assistant posted in the Court of Principal District & Sessions Judge, Baramulla is transferred and posted as Nazir/Senior Assistant in the Court of Additional Judge Anti-corruption, Srinagar against available vacancy.

- 66) Shri Owais Ahmad Shah, Civil Clerk/Senior Assistant posted in the Court of 1st Addl. District & Sessions Judge, Srinagar is transferred and posted as Rent Ahlimad/Senior Assistant in the Court of Chief Judicial Magistrate, Bandipora vice Ms Asmat Amir.
- 67) Ms Asmat Amir, Rent Ahlimad/Senior Assistant posted in the Court of Chief Judicial Magistrate, Bandipora is transferred and posted as Senior Assistant against the newly created post in the Family Court, Srinagar. However, she shall remain attached with the Court of Principal District & Sessions Judge, Srinagar till the Presiding Officer is posted in the Family Court.

Junior Assistants

- 68) Ms Rukhsana Mehjabeen, Record Keeper/Junior Assistant posted in the Court of Principal District & Sessions Judge, Shopian is transferred and posted as Civil Clerk/Junior Assistant in the Court of Sub Judge, Bijbehara vice Shri Sajad Ahmad Dar.
- 69) Shri Sajad Ahmad Dar, Civil Clerk/Junior Assistant posted in the Court of Sub Judge, Bijbehara is transferred and posted as Receipt & Dispatch Clerk in the Court of Principal District & Sessions Judge, Anantnag against available vacancy.
- 70) Shri Abdul Basit-ul Hai Deva, Judicial Clerk/Junior Assistant posted in the Office of Tehsildar/Executive Magistrate, Anantnag is transferred and posted as Criminal Clerk/Junior Assistant in the Court of Munsiff/JMIC, Anantnag against available vacancy.
- 71) Shri Ubaid Ayoub, Civil Clerk/Junior Assistant posted in the Court of Sub Judge, Pulwama and Shri Yasir Hussain Mir, Civil Clerk/Junior Assistant, 2nd Additional Munsiff Court, Srinagar shall swap their place of postings.
- 72) Ms Mantasha Rahim, Misc./Registration Clerk/Junior Assistant posted in the Court of City Judge, Srinagar is transferred and posted as Civil Clerk/Junior Assistant in the Court of 1st Addl. Munsiff, Srinagar against available vacancy.
- 73) Shri Ishfaq Ali, Copyist/Junior Assistant posted in the Court of Special Mobile Magistrate, Budgam is transferred and posted as Criminal Clerk/Junior Assistant in the Court of Munsiff/JMIC, Magam against available vacancy.

Note: a) *All the Presiding Officers shall ensure that transferee(s) is/are relieved within 10 days from the date of issuance of this Order. The officials who have been promoted to the next higher grade w.e.f. 01.01.2020 shall join their place of postings after 31.12.2019 i.e. when the posts against which they have been promoted become available. Concerned Principal District & Sessions Judges shall personally monitor the implementation of this order and report compliance.*

b) *Any transfer order, issued by any Ld. Principal District & Sessions Judge of a district, which is contrary to this order shall deem to have been superceded by this order.*

(BY Order)

SA

**(Jawad Ahmed)
Principal Secretary to
Hon'ble the Chief Justice**

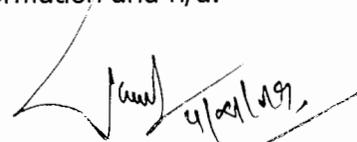
No.: 774 - 95/PSY

Dated: 04-11-2019.

Copy to:

1. Registrar General, High Court of J&K.
2. Registrar Vigilance, High Court of J&K.

3. Registrar Rules, High Court of J&K.
- 4-15. Pr. District & Sessions Judge, Srinagar/Anantnag/ Baramulla/Budgam/ Kargil/ Kupwara/ Leh/ Pulwama/ Kulgam/Bandipora/Ganderbal/Shopian for information and with request to circulate this order among all Presiding Officers of the Courts under his control for compliance.
16. CPC (e-Courts), High Court of J&K for uploading in High Court Website.
17. Chief Accounts Officer, High Court of J&K for information.
18. Tehsildar /Executive Magistrate, Anantnag for information and n/a.
19. Order Book.

Handwritten signature and date: 4/04/09.

**Principal Secretary to
Hon'ble the Chief Justice**